

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

CA 209/2021 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241- 242 of the Companies Act, 2013

ORDER

CA No. 209/2021 -

1. Ms. Drishti Das, Advocate a/w Ms. Roma Bhojani, Mr. Vihit Shah, Advocate i/b Cyril Amarchand Mangaldas appeared for the Applicant.
2. Onshi Jakhar h/f Mr. Aditya Sikka for the Union of India.
3. Learned Counsel for the Union of India seeks some time to place on record reply to this application.
4. List this CA on **25.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna